

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 876 OF 2018 IN**  
**APPEAL NO. 187 OF 2018**

**Dated: 8<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Punjab State Power Corporation Ltd.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>GVK Power (Goindwal Sahib) Limited &amp; Anr.</b>	....	<b>Respondent(s)</b>
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Mr. Ashwin Ramanathan
Counsel for the Respondent(s)	:	Mr. Amit Kapur Mr. Vishrov Mukerjee Mr. Janmali Manikala for R-1  Mr. Sakesh Kumar for R-2

**ORDER**

**IA No. 876 of 2018**  
**(Appln. for stay)**

We have heard learned counsel for the parties.

List this application for further hearing on **12.10.2018.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**